



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,7th June 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 1**

**[DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DETENTION</b>				
1	WP(C)/350/2020 WITH LCR	MD. NIZAMUDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/2546/2020	HACHINUR @ HASINUR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ORDERS</b>				
3	PIL/27/2021 FIXED	ANJAN NAGG <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. W SHARMA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 07/06/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[CIVIL BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Cont.Cas(C)/203/2021 B/O (PDF COPY)	RATAN AIMOL <b>Versus</b> KEERTHI JALLI, IAS	MR M J QUADIR MR. K MIRA	
2	WP(C)/2892/2021 FIXED	TRIGYN TECHNOLOGIES LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	SC, ELEM. EDU GA, ASSAM SC, SSA
3	WP(C)/2993/2021 B/O	SHAMSUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, ELEM. EDU GA, ASSAM
4	WP(C)/2998/2021 B/O (PDF COPY)	MD. RAKIBUL FARUQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	GA, ASSAM SC, AGRI. DEPARTMENT
5	WP(C)/2999/2021 B/O (PDF COPY)	KRISANU BORAH <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
6	WP(C)/3000/2021 B/O (PDF COPY)	SRI JOYDEEP DAS AND 3 ORS. <b>Versus</b> THE OIL INDIA LTD. AND 2 ORS.	MR. M SMITH MR. A K BARUAH MR S A HUSSAIN	SC, O I L ASSTT.S.G.I.
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
7	I.A.(Civil)/1078/2021 B/O in WP(C)/2966/2021	BHAVYA AGARWAL AND ANR. <b>Versus</b> MS. X	MR. U K NAIR MR H GUPTA MR F KHAN MS D BARUAH MS B BARMAN	GA, ASSAM
	<b>WITH</b> WP(C)/2966/2021	MS X <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S SARMA	GA, ASSAM
<b><u>ORDERS</u></b>				
8	I.A.(Civil)/1058/2021 FIXED in WP(C)/5507/2020	M/S TECHNO CANADA INC. <b>Versus</b> OIL INDIA LIMITED AND 2 ORS.	MR. A DAS	SC, OIL

**WITH**  
WP(C)/5507/2020

M/S TECHNO CANADA INC  
**Versus**  
OIL INDIA LIMITED AND 2 ORS

MR. A DAS

MR S N SARMA SENIOR  
ADVOCATE (R-1,2)  
MR B D DAS (R-3)  
MR H K SARMA (R-3)  
MR. M HUSSAIN (R-1,2)  
MR. K KALITA (R-1,2)  
MS. S GHOSH (R-1,2)  
MS. C BASUMATARY (R-  
1,2)  
B B HUSSAIN (R-3)  
SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 07/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CRIMINAL SINGLE BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1086/2021 B/O	AJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. P SHARMAH	PP, ASSAM
2	Bail Appln./1139/2021 B/O	TABREJ KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M H BARBHUYAN MD R ISLAM MR. M R BARBHUIYA	PP, ASSAM
3	Bail Appln./1149/2021 FIXED	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	Bail Appln./1185/2021 B/O	AMIR HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
5	Bail Appln./1186/2021 B/O	SHAHIDUL ISLAM @ SAHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
<b><u>MOTION</u></b>				
6	AB/1310/2021 B/O	FORIZ UDDIN LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	PP, ASSAM
7	AB/1503/2021 FIXED	MAHIDUL ISLAM AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
8	AB/1572/2021 B/O	PRATIVA CHOUDHURY @ SRI PRATIVA DAS CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR S RAHMAN MR S HOQUE	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
9	Bail Appln./1114/2021 FIXED	MOFIZ BHUYAN @ MAFIZ BHUYA <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
10	Bail Appln./1117/2021 FIXED	LALITA DEVI @ LAILY AND ANR. <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM

**BAIL HEARING**

11	AB/1091/2021 FIXED	PRATYUSH DUTTA @ PARITUSH DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY (P- 2) MR G CHOUDHURY MR. J C GOGOI MR. K KALITA MR. A AHMED (P-2) MS S KAUSHIK MR B ISLAM	PP, ASSAM
12	AB/1154/2021 B/O	SMT. USHA BARUAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA	PP, ASSAM
13	AB/1204/2021 B/O	ABDUL KHALIQUE @ KHALIQUE MIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
14	AB/1244/2021 FIXED	KISHAN SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
15	AB/1298/2021 FIXED	ABDUL AZIZ SK @ ABDUL AZIZ AND ANR. <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
16	AB/1308/2021 FIXED	SANKAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
17	AB/1329/2021 FIXED	TAPAN MILI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
18	AB/1359/2021 FIXED	ABUL HUSSAIN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MS. D J BORAH	PP, ASSAM
19	<b>WITH</b> Bail Appln./1151/2021	NUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MR. N H LASKAR MRS. S ISLAM	PP, ASSAM
20	AB/1403/2021 FIXED	SEKENDAR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1085/2021 B/O	ARJUN SHARMA <b>Versus</b> THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI	SC, NCB
2	Bail Appln./1154/2021 B/O	SARBANANDA OJAH <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
3	Bail Appln./1184/2021	MAKIBAR RAHMAN @ MUKUT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR F HAQUE MR. P S BISWAS	PP, ASSAM
4	Bail Appln./1187/2021 B/O	PRABIN NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BORA MR. K MOHAMMED	PP, ASSAM
5	Bail Appln./1188/2021 B/O	MEHBUB AHMED <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
6	Bail Appln./1189/2021	RIMA MUKHARJEE <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
7	Bail Appln./1192/2021	IZAZUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. T BAIDYA	PP, ASSAM
8	Bail Appln./1194/2021	ROSHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
<b><u>MOTION</u></b>				
9	AB/1313/2021 FIXED	BABUL ALI MANDAL <b>Versus</b> THE STATE OF ASSAM	MR H DAS R BORUAH	PP, ASSAM
10	AB/1552/2021 B/O	ABDUL HASHEM CHOWDHURY @ HASHEM ALI <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
11	AB/1569/2021	MAHESH ALI <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
12	AB/1571/2021	KASHEM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN MR. M A AHMED	PP, ASSAM

**BAIL HEARING (BA)**

13	Bail Appln./217/2021 WITH SCAN COPY OF CASE RECORD, B/O	ROBIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	PP, ASSAM
14	Bail Appln./725/2021 WITH SCAN COPY OF CD, CASE RECORD & STATUS REPORT, B/O	MUSARAF ALI @ SANTI <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
15	Bail Appln./744/2021 WITH PHOTOCOPY OF CASE RECORD & STATUS REPORT, FIXED	MD. HUSSAIN AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
16	Bail Appln./1010/2021 FIXED	BIMALA KALITA <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA	PP, ASSAM
17	Bail Appln./1147/2021 FIXED	SAYED ASHIK ALAM <b>Versus</b> THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	SC, NCB

**BAIL HEARING**

18	AB/763/2021 FIXED	DHIRAJ KR. KAKATI <b>Versus</b> THE STATE OF ASSAM	MR. D K DAS MR. P N GOSWAMI MR. P P MEDHI	PP, ASSAM
19	AB/1102/2021 FIXED	MOTIOR MIRDHA @ MOTIOR MERDA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
20	AB/1421/2021 FIXED (BY SLIP, FROM COURT NO. 19)	MOHIBUR RAHMAN @ MOHIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S I BORA	PP, ASSAM

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



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**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[CRIMINAL SINGLE BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1172/2021	PAPU KAKOTI <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. A S TAPADER C M DEKA MR M AHMED	PP, ASSAM
2	Bail Appln./1191/2021 B/O	MD. SERAJ AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM	PP, ASSAM
<b>MOTION</b>				
3	Crl.Rev.P./132/2021 B/O	LOUIS BORGOPYARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/238/2021 <b>in</b> Crl.Rev.P./132/2021	LOUIS BORGOPYARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
4	Crl.Rev.P./134/2021 B/O	AZAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
5	AB/1355/2021 FIXED	BIJU KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MR H MEDHI MS N RAI	PP, ASSAM
6	AB/1372/2021 FIXED	JOYNAL ABEDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. N UDDIN MR. M ISLAM	PP, ASSAM
7	AB/1390/2021 B/O	DIGANTA DEKA <b>Versus</b> THE STATE OF ASSAM	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
8	AB/1515/2021 B/O	MOHARUDDIN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR G BORDOLOI S KHANIKAR	PP, ASSAM
9	AB/1516/2021 B/O	HUSEN ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM



